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ITEM NO.51

COURT NO.4

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 1127 OF 2008

VINISHA JITESH TOLANI @ MANMEET LAGHMANI

Petitioner(s)

VERSUS

JITESH KISHORE TOLANI
(With appln(s) for stay and office report)

Respondent(s)

WITH T.P.(CRL) NO. 74 of 2009
(With office report)

Date: 01/10/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Petitioner(s)

Mr. Sanjay Jain,Adv.

For Respondent(s)

Ms. Suruchii Aggarwal,Adv.

UPON hearing counsel the Court made the following
O R D E R

This matter had been referred to the Delhi High Court
Mediation and Conciliation Center, but from the report of the
Mediation Center, it appears that the dispute between the parties
could not be resolved.

Having regard to the above, let the matters be listed for
final disposal next week.

(Kusum Syal)
Sr.P.A

(Usha Sharma)
Court Master